(f) if so, whether all requisitions will be verified?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) and (b) No information about such rackets has come to notice. However, isolated cases of fake requisition have been detected which after preliminary investigations, have been handed over to police for necessary action, as persons outside Railway were involved.

- (c) The verification is done in case of doubt.
- (d) Does not arise.
- (e) As per extant instructions issued in April-1998, the requisitions pertaining to release of emergency quota are to be preserved for a period of at least three months from the date of journey and the same are being preserved for the prescribed period for scrutiny, if required.
  - (f) No, Sir.

## Implementation of RTE Act

\*350. SHRI Y.S. CHOWDARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of infrastructure, manpower requirement and cost involved in implementation of free and compulsory education;
  - (b) how does Government propose to meet this additional expenditure;
- (c) the manner in which Government would meet the additional requirement of teachers;
- (d) whether Government would encourage private participation by extending tax relief and through corporate social responsibility; and
  - (e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has come in to force *w.e.f.* 1st April, 2010. The infrastructure and manpower requirements for the implementation of the RTE Act have been estimated as under:—

Teachers : 5.08 Lakhs
Part time instructors : 3.10 Lakhs
Additional Classrooms : 14.25 Lakhs

The Central Government has revised the norms of the Sarva Shiksha Abhiyan (SSA) programme to correspond with the provisions in the RTE Act, 2009. The revised SSA norms include provision for teachers in accordance with the norms of pupil teacher ratio mandated under the RTE Act. Government has also revised the fund sharing pattern in the 65:35 ratio between the Central and State Governments for implementation of the revised SSA programme. Further, Government has estimated a requirement of

Rs. 2,31,233 crore over a five year period from 2010-11 to 2014-15 for implementation of the revised SSA programme. This includes Rs. 24,068 crore provided by the 13th Finance Commission for Elementary Education. In 2010-11, the Central budget for SSA programme has been enhanced from Rs. 15,000 crore to Rs. 19,000 crore.

(d) and (e) The revised SSA programme is the main vehicle for implementation of the RTE Act. Not-for-profit organizations, including civil society contribute to elementary education through partnerships within the broad parameters of State policy. Tax relief to organizations is provided as per the extant taxation laws of the country.

## Rising tendency among students/children to commit suicide

- $\dagger$ \*351. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether cases of suicide among youth between 15 to 24 years of age have increased by 200 per cent in last ten years and more than four children are committing suicide each month in Delhi alone;
- (b) if so, the steps taken to find out the reasons behind suicidal tendency among children;
- (c) whether Government would take any steps to attract children towards outdoor sports; and
- (d) whether parents' and teachers' insistence to turn the children into superkids has resulted in students falling victim to mental diseases as a result of which incidents of suicide among students are rising?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) There have been reports of sporadic incidents of suicides by students. However, as education is a concurrent subject and a majority of schools/colleges are under the purview of the State Governments, data on number of such incidents is not centrally maintained by this Ministry.

- (b) As per the National Crime Records Bureau (NCRB)'s report on accidental deaths and suicides in India for the year 2008, there are several causes of suicides including failure in examinations, family problems, illness, insanity, love affairs, bankruptcy or sudden change in economic status, dowry disputes, poverty, unemployment and drug abuse.
- (c) Central Board of Secondary Education (CBSE) has made physical education and sports compulsory from classes I to XII. All its affiliated schools have been directed to introduce compulsory time schedule for physical education and sports activities for the students of all classes.

The National Curriculum Framework, 2005 recommends health and physical

<sup>†</sup>Original notice of the question was received in Hindi.